

Customs, Service Tax & Anti Dumping Branch  
WEEKLY DISPATCH STATEMENT  
FROM 18.05.2026 TO 22.05.2026

S. No.	APPEAL NO.	FINAL ORDER NO/MISC ORDER NO	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1.	C/51737/2025	F.O/50893/2026	18.05.2026	19.05.2026
2.	C/51968/2024	F.O/50898/2026	18.05.2026	19.05.2026
3.	C/55357/2023	F.O/50912/2026	19.05.2026	20.05.2026
4.	C/55715/2023	F.O/50911/2026	19.05.2026	20.05.2026
5.	C/52421/2019, C/52733/2019, C/52730/2019, C/52732/2019,	F.O/50907-50910/2026	19.05.2026	20.05.2026
6.	C/52209/2024	F.O/50914/2026	19.05.2026	20.05.2026
7.	C/49/2008, C/50/2008, C/52/2008, C/51/2008, C/54/2008, C/53/2008,	F.O/50866-50871/2026	19.05.2026	20.05.2026
8.	C/50352/2026	F.O/50902/2026	19.05.2026	20.05.2026
9.	C/51199/2025, C/51060/2025, C/51124/2025, C/51063/2025, C/51062/2025, C/51057/2025,	F.O/50917-50922/2026	19.05.2026	20.05.2026
10.	C/52218/2024	F.O/50901/2026	19.05.2026	20.05.2026
11.	C/50353/2026	F.O/50903/2026	19.05.2026	20.05.2026
12.	C/52745/2019	F.O/50938/2026	19.05.2026	20.05.2026
13.	C/52951/2019	F.O/50934/2026	19.05.2026	20.05.2026
14.	C/52706/2019	F.O/50939/2026	19.05.2026	20.05.2026
15.	C/52747/2019, C/52748/2019	F.O/50936-50937/2026	19.05.2026	20.05.2026
16.	C/51109/2022	F.O/50930/2026	19.05.2026	20.05.2026
17.	C/52871/2019	F.O/50931/2026	19.05.2026	20.05.2026
18.	C/50024/2020	F.O/50933/2026	19.05.2026	20.05.2026
19.	C/50203/2020	F.O/50932/2026	19.05.2026	20.05.2026
20.	C/52749/2019	F.O/50935/2026	19.05.2026	20.05.2026
21.	C/55333/2023	F.O/50913/2026	19.05.2026	20.05.2026
22.	C/50141/2025	F.O/50863/2026	20.05.2026	21.05.2026
23.	C/52307/2022, C/52308/2022,	F.O/50949-50950/2026	20.05.2026	21.05.2026
24.	C/50497/2021	F.O/50969/2026	21.05.2026	22.05.2026
25.	C/51841/2024, C/51799/2024, C/51800/2024	F.O/50954-50956/2026	20.05.2026	22.05.2026
26.	C/54803/2023, C/51804/2023, C/51808/2024	F.O/50963-50965/2026	20.05.2026	22.05.2026

*[Signature]*  
25.5.26  
DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.